

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1921

ANSWERED ON:24.08.2007

INCREASE IN WORKING DAYS UNDER NREGS

Adhalrao Patil Shri Shivaji;Ahir Shri Hansraj Gangaram;Chitthan Shri N.S.V.;Hussain Shri Anwar;Mohale Shri Punnulal;Verma Shri Ravi Prakash

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether migration of labourers from their villages to cities has come to the notice of the Government due to deficiencies in implementation of National Rural Employment Guarantee Scheme (NREGS), particularly from North East States;

(b) if so, whether the Government proposes to increase the number of working days from the current number of 100 days to generate additional jobs for rural families, particularly in North East States; and

(c) if so, the details thereof and if not the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI CHANDRA SEKHAR SAHU)

(a) No, Sir.

(b) No, Sir.

(c) The objective of NREG Act is to enhance the livelihood security of the households in rural areas of the country by providing at least 100 days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. However, the workers are free to take up any other form of employment besides the guaranteed employment under the Act.